

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:576
ANSWERED ON:26.02.2015
FUEL SUPPLY AGREEMENTS
Panda Shri Baijayant "Jay"

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) has signed Fuel Supply Agreements (FSAs) with power producers;
- (b) if so, the details of FSAs signed and pending so far;
- (c) the combined capacity of the power projected to be covered by these signed FSAs; and
- (d) the time by which the pending FSAs are likely to be signed?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (d) Coal India Limited (CIL) has signed FSAs for a total capacity of 65825 MW with Thermal Power Plants (TPPs) which were commissioned before 2009 (pre-2009). For TPPs which have been commissioned or going to be commissioned after 2009 (post-2009), a Presidential Directive was issued on 17.07.2013 which directed CIL to sign FSA with 173 power plants/units with a total capacity of 78,505 MW. Out of this, FSA with 161 power plants/ units with an aggregate capacity of 73675 MW have been signed. Signing of FSAs with 8 power plants/ units are pending and the same will be signed once the pending issues are resolved.